

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH**

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Hon'ble Mr. M.P. Singh, Administrative Member

O.A. No. 1086 of 1996

Biswarup Mukhopadhyay, S/o Sri Umapati Mukhopadhyay, working as Postal Asstt. Chittaranjan Avenue Post Offices, Cal-700 073, a resident of 32B, Mahendra Goswami Lane, Calcutta-700 006

O.A. No. 1087 of 1996

Pijush Kanti Dutta, S/o Sri Ramesh Chandra Dutta, working as Assistant Accountant, Calcutta G.P.O., Calcutta, a resident of 28, Lal Bahadur Sarani, Parnasree Palli, Calcutta-700 060

O.A. No. 1088 of 1996

Balchand, S/o Sri Lalsa Prasad, working as Postal Assistant, Fort William Post Office, Calcutta-21, a resident of 24/9 Coal Berth Lane, P.O. S.E. Ry., Cal;

... Applicants

VS

1. Union of India, service through the Secretary, Ministry of Communication, Dept. of Posts, Dak Bhavan, New Delhi
2. The Director General of Posts, Dept. Posts, Dak Bhavan, Sansad Marg, New Delhi-110 001
3. The Assistant Director General of Posts (D.E.), Dept of Posts, Dak Bhavan Sansad Marg, New Delhi-110 001
4. The Chief Postmaster General, West Bengal Circle, Yogayog Bhawan, Calcutta
5. The Postmaster General, Calcutta Region, Yogayog Bhawan, Calcutta-12

... Respondents

For the Applicants : Mr. N.C. Chakraborty, counsel

For the Respondents: Mr. B. Mukherjee, counsel

Heard on 08.01.2001

: : Date of order: 08.01.2001

O R D E R

D. Purkayastha, JM

All these cases are taken up together for hearing since the facts and laws involved in these cases are similar in nature. The grievances of the aforesaid applicants, in short, are that they appeared as Junior Accounts Officer Part II

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